

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.103
CP(IB) 587 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Shrimali Industries Pvt Ltd
V/s
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..30/05/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Mr. Devashish K Trivedi, Advocate

ORDER

The e-portal shows that Operational Creditor did not upload the documents. It is very much required to be uploaded as Technical Member is sitting at Indore Bench.

We direct the Operational Creditor to upload the documents on e-portal within seven days without fail, else further order shall be passed.

Matter stands adjourned to 12.07.2022.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

MADAN B GOSAVI
MEMBER (JUDICIAL)